

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH,
NEW DELHI**

**C.P. No.366/2016
in
OA No.4168/2011
MA No.622/2016
MA No.2616/2016**

New Delhi this the 19th day of April, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. P.K.Basu, Member (A)**

Shri R.C.Meena
S/o Shri Ram Jivan
R/o E-3, MCD Flats, Bhamasha Market
Kamla Nagar
Delhi – 110 007.Petitioner.

(By Advocate: Applicant in person)

VERSUS

1. Shri P.K.Gupta
Commissioner, SDMC
4th Floor, Dr. S.P.Mukherjee Civic Centre
J.L.Marg, New Delhi.
2. Shri Puneet Goel
Commissioner, MCD (South)
9th Floor, Dr. S.P.Mukherjee Civic Centre
J.L.Marg, New Delhi. Respondents.

(By Advocate: Shri R.K.Jain)

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar, Member (J)

CP No.366/2016

Heard both sides.

2. In view of submissions made that the respondents have conducted the Review DPC on 17.12.2015 i.e. subsequent to the order dated 03.08.2015 of

this Tribunal, non compliance of which, the present CP has been filed and that the applicant has already filed an MA seeking an amendment to the OA by quashing the proceeding of the said Review DPC, we are of the view that the present CP is liable to be closed. Accordingly, the same is closed and the notices issued to the respondents are discharged.

MA No.2616/2016

2. The learned counsel for the respondents submits that he is filing reply during the course of the day in MA No.2616/2016 filed for seeking amendment in the OA.

List the MA No.2616/2016 on 16.05.2017. The applicant may file response, if any, to the said counter filed by the respondents, before the next date of hearing.

(P.K.Basu)
Member (A)

(V. AJAY KUMAR)
Member (J)

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